

**In the Court of Shri Chand Ram Kashyap, Executive Magistrate-cum-Naib Tehsildar,
Shimla (R), District Shimla (H.P.)**

Sh. Suresh Thakur s/o Sh. Jia Nand, r/o Village Kyari, Post Office Tara Devi, Tehsil Shimla Rural, District Shimla, H.P.

Versus

General Public

. . Respondent.

Whereas Sh. Suresh Thakur s/o Sh. Jia Nand, r/o Village Kyari, Post Office Tara Devi, Tehsil Shimla Rural, District Shimla, H.P. has filed an application alongwith affidavit in the court of undersigned under section 13(3) of the Birth & Death Registration Act, 1969 to enter the date of birth of himself Sh. Suresh Thakur s/o Sh. Jia Nand, r/o Village Kyari, Post Office Tara Devi, Tehsil Shimla Rural, District Shimla, H.P. in the record of Secy., Birth and Death, in Gram Panchayat Badhai, Shimla, H.P.

Sl. No.	Name of the family members	Relation	Date of Birth
1.	Suresh Thakur	Self	20-01-1964

Hence, this proclamation is issued to the general public if they have any objection/claim regarding date of birth of above named in the record of Registrar, Birth & Death of Secy., Birth & Death, in Gram Panchayat Badhai, Shimla, H.P., may file their claims/objections on or before one month of publication of this notice in Govt. Gazette in this court, failing which necessary orders will be passed.

Issued today on 06-10-2025 under my signature and seal of the court.

Seal.

Sd/-
Executive Magistrate-cum-Naib Tehsildar,
Shimla (R), District Shimla (H.P.).

In the Court of Assistant Collector 1st Grade, Shimla Rural, District Shimla (H.P.)

Case No. : /2025

Date of Institution : 23-05-2025

Sh. Karam Singh s/o Jagir Singh, r/o 70 Phase-2, Village Madanpura, Mohali, Chandigarh.

Versus

General Public

Whereas, an application has been received from Sh. Karam Singh s/o Late Sh. Jagir Singh for correction of name of his deceased mother in the revenue record of Mouza Manar, Tehsil Shimla Rural, District Shimla, H.P.

And whereas, the applicant has submitted that in the revenue record the name of his mother is entered as Sahabu d/o Sh. Tholu, while in other documents such as death certificate, panchayat/MC Councillor verification, her name appears as Amar Kaur *alias* Sahiboo.

And whereas, the applicant has further filed an affidavit, one and same certificate and verification documents in support of his claim and requested that necessary correction of name be made in the revenue records.

Now, therefore, before taking any final action on the aforesaid application, it is hereby ordered that the matter be published in a widely circulated local newspaper, inviting objections, if any from the general public or any interested person(s).

Any person having objection to the said correction may file their objections in writing before the undersigned within 30 days from the date of publication of this order. If no objection is received within the prescribed period, further action shall be taken in accordance with law on merits of the case.

Issued under my hand and seal on this day of 4th October, 2025.

Seal.

Sd/-
*Assistant Collector 1st Grade,
Shimla Rural, District Shimla (H.P.).*
